

APPENDIX 2C

List Of Agencies Authorised to Issue GSP Certification

S.No.	Agencies authorized to issue GSP Certificate	Authorised for
1.	Export Inspection Council through their field offices known as Export Inspection Agencies with their offices all over India.	All products
2.	Marine Products Export Development Authority through their regional offices all over India.	Marine products
3.	Development Commissioner through their regional offices all over India	Handicraft
4.	Spices Board, Ministry Of Commerce & Industry Sugandha Bhavan, NH-Bye-Pass, P.B No.2277, Palarivatom P.O. Cochin- 682025 (Ernakulam District)	Spices and Cashew nuts
5.	Coir Board, P.B No.1752, M.G. Road Ernakulam Cochin-16	Coir and Coir products
6.	Textile Committee through their regional offices all over India	Textiles and made-ups
7.	Central Silk Board through their regional offices all over India	Silk products
8.	MEPZ special Economic Zone Administrative office building, National highway 45,	All products manufactured by Units in Madras SEZ and EOUs located within the respective

	Tambaram, Chennai -600 045	jurisdiction of the Development Commissioner. In addition, the Development Commissioner shall also issue the certificate for the trading units, provided they meet the conditions of GSP.
9.	Kandla Special Economic zone, Gandhidham, Kutch, Gujarat-370230	All products manufactured by Units in Kandla and Surat SEZs and EOUs located within the respective jurisdiction of the Development Commissioner. In addition, the Development Commissioner shall also issue the certificate for trading units, provided they meet the conditions of GSP
10.	SEEPZ Special Economic Zone Andheri (East), Mumbai -400 096	All products manufactured by Units in SEEPZ SEZ and EOUs located within the respective jurisdiction of the Development Commissioner. In addition, the Development Commissioner shall also issue the certificate for the trading units, provided they meet the conditions of GSP.
11.	Cochin Special Economic Zone, Kakkanad, Cochin – 682030 Kerala	All products manufactured by Units in Cochin SEZ and EOUs located within the respective jurisdiction of the Development Commissioner. In addition, the Development Commissioner shall also issue the certificate for the trading units, provided they meet the conditions of GSP.

12.	<p>NOIDA Export Processing Zone Noida-Dadri Road, Phase-II Noida,201305 (UP) Distt- Gautambudh Nagar</p>	<p>All products manufactured by Units in Noida SEZ and EOUs located within the respective jurisdiction of the Development Commissioner. In addition, the Development Commissioner shall also issue the certificate for the trading units, provided they meet the conditions of GSP.</p>
13.	<p>Vishakhapatnam SEZ Administrative Building, Duvvada, Visakhapatnam 530 046</p>	<p>All products manufactured by Units in Vishakhapatnam SEZ and EOUs located within the respective jurisdiction of the Development Commissioner. In addition, the Development Commissioner shall also issue the certificate for the trading units, provided they meet the conditions of GSP.</p>
14.	<p>Falta SEZⁱ 2nd MSO Building, 4th Floor,Room No.4, Nizam Place, 234/4, AJC Bose Road, Kolkata-700 020 West Bengal.</p>	<p>All products manufactured by Units in Falta SEZ and EOUs located within the respective jurisdiction of the Development Commissioner. In addition, the Development Commissioner shall also issue the certificate for the trading units, provided they meet the conditions of GSP.</p>
15	<p>Directorate General of Foreign Trade & its regional officesⁱⁱ</p> <p><i>Note: An application for grant of a GSP certificate may be made by the Registered/Head Office/Branch Office/Factory of the applicant to the licensing authority under whose</i></p>	<p>All products</p>

	<i>jurisdiction such office/factory falls.</i>	
16	Tobacco Board ⁱⁱⁱ , Guntur	Tobacco & Tobacco products
17	M/s Agricultural and Processed Food Products Export Development Authority (APEDA) ^{iv} , (Ministry of Commerce & Industry, Govt. of India), 3 rd Floor, NCUI Building, 3, Institutional Area, August Kranti Marg, (Opp. Asiad Village) New Delhi-110016. Tel. No. 011-26513204; 26513219; 26514052 Fax No. 011-26534870 Email: headq@apeda.gov.in	Agricultural Products

ⁱ PN 24/2015-2020 dated 01.09.2017

ⁱⁱ PN 24/2015-2020 dated 01.09.2017

ⁱⁱⁱ PN 24/2015-2020 dated 01.09.2017

^{iv} PN 24/2015-2020 dated 01.09.2017